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State Governments had sent the lists of lines they required in their various states and they had been examined on merits. And if they are not included in successive Plans, it does not mean that they are not justified on their bown merits. It all depends upon their bown merits, it all depends upon the resources and many which are justified even on merits are not included because the resources are not sufficient to provide for all those lines. This is known to them and so it is not necessary to communicate this to the States.

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IIA (c): After considering the comments
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SHRI RAJ BAHLADHRA'Ash had a went had been went to see the last date for sending comments and suggestions and suggestions and suggestions are still coming in from Chambers of Comments and people with the sending to suggestions of several suggestions of the sending to suggestions of the suggestions are still coming in the sending suggestions are still comments of sending to suggestions and suggestions of sending sending sending sending sending the suggestions of sending send

SHRI J. H. JOSHI: Has it come to stile notice of Government that usthe area proposed to be reserved for the area proposed to be reserved for the area provision of other facilities there are less than adequate? If so what are less than adequate? If so what are the continuous of the fire read of the fire of the establishment of the establishment industries in that free trade zone.

SHRI BAJ BAHADUR: We have received suggestions from various quarters that the terms and conditions that
had been advertised in the first tentative scheme should whe gliberalised.
Particular reference had been made
in the area proposed to have included
the the area proposed to have included
been suggested that it should be increased.

(a) whether the Government of Character that ARAARA (AMEC) is a substantial of the Character of the Characte

with a view to helping the receippment of industries and thereby the promotion of rexports, and also providing proposed the representation of the research of

SHRI DEOKINANDAN NARAYAN: May I know, Sir, what particular facilities will be given to the businessmen, industrialists and others if it is declared a free trade zone?

SHRI RAJ BAHADUR: That has been given in the first tentative scheme that had been published.

SHRI M. M. MEHTA: May I know, Sir, how many applications up to this time have been received offering to instal industries over there?

SHRI RAJ BAHADUR: That will arise in the second stage. The first stage was about suggestions and comments and we are now at that stage. And as soon as we give out the particulars of the scheme that is finally adopted, we shall be having these applications for consideration.

SHRI M. M. MEHTA: I would like to know what facilities have been provided for water and electric supply to the industries there?

SHRI RAJ BAHADUR: Adequate facilities for water and power are a sine qua non for the establishment of industries in that free trade zone.

RAIL LINK BETWEEN EAST AND WEST PAKISTAN THROUGH INDIAN TERRITORY

- *69. Shri J. H. JOSHI: Will the Minister of Railways be pleased to refer to the statement made by the Deputy Minister of Railways in the Rajya Sabha on the 19th April, 1960 and state:
- (a) whether the Government of Pakistan have forwarded any proposal to the Government of India to have a rail link between East and West Pakistan through the Indian territory; and
- (b) if so, how the matter stands at present?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir. The Government of Pakistan made a proposal for the grant of transit facilities for the movement of civilian traffic from one part of their country to the other part through India.

(b) The matter is under consideration of the Governments of India and Pakistan.

Shri J. H. JOSHI: May I know, Sir, how many railway coaches and wagons belonging to the Indian Railways are running in Pakistan territory and how many of them due to be returned to India are not yet returned?

SHRI SHAH NAWAZ KHAN: I shall require separate notice for that. But some of our wagons go to Pakistan and some Pakistan Wagons come to India but they go back in the normal course.

Shri GOPIKRISHNA VIJAIVAR-GIYA: In view of the very long distance between East Pakistan and West Pakistan, is it reasonable to give any such facility to Pakistan, namely to pass all their trains from East Pakistan to West Pakistan?

SHRI JAGJIVAN RAM: It is a matter of opinion.

Shri J. H. JOSHI: May I know, Sir, whether this request for transit facilities is on the lines of the corridor that was demanded by the Muslim League some twelve years back?

SHRI SHAH NAWAZ KHAN: No. Sir; it is nothing of the sort. It is asking for facilities for Pakistan nationals to travel from east to west and from west to east.

SHRI BHUPESH GUPTA: May 1 know, Sir, if in this connection the proposal for linking up the northern part of Bengal with Calcutta (Sealdah) through the East Pakistan territory was also considered?

SHRI SHAH NAWAZ KHAN: All these matters are still under consideration.